

**GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF SCHOOL EDUCATION AND LITERACY
RAJYA SABHA
UNSTARRED QUESTION NO. 2603
ANSWERED ON 18.12.2024
KENDRIYA VIDYALAYA**

2603 DR. JOHN BRITTAS:

Will the Minister of **Education** be pleased to state:

- (a) the number of Kendriya Vidyalayas (KVs) established during the last five years, State-wise;
- (b) the number of Kendriya Vidyalayas shutdown during the last five years, State-wise and the reasons therefor;
- (c) total sanctioned strength of posts in KVs across the country and the details of current vacancies;
- (d) whether it is a fact that several quotas including MPs' quota have been scrapped with regard to admission in KV;
- (e) if so, the details of the quotas scrapped;
- (f) the number of quotas allowed to be continued including new ones; and
- (g) the number of students intake as per these quotas, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF EDUCATION
(SHRI JAYANT CHAUDHARY)**

(a) As per information received from Kendriya Vidyalaya Sangathan (KVS), 48 KVs under Civil / Defence and 12 KVs under Institute of Higher Learning (IHL) / Project Sector, have been opened and made operational during the last five years and current financial year (i.e. 2019-20, 2020-21, 2021-22, 2022-23, 2023-24 and 2024-25) across the country. State/UT-wise details are at Annexure-I.

(b) As per information received from KVS, following 02 KVs were shutdown across the country during the last five years and current year:

S.NO.	State	Year	Name of KV	Reason
1	Assam	2022-2023	KV, Hindustan Paper Corporation (HPC), Panchgram	Due to zero student enrolment and non-compliance of financial commitments by the Sponsoring Authority viz. HPC.
2	Nagaland	2023-2024	KV, Zakhama	(i) Due to not providing the suitable land for construction of permanent school building; (ii) Due to not carrying out the repair work in the temporary school building by the sponsoring authority i.e. Ministry of Defence.

(c) The details of total sanctioned posts and vacancy position of teaching and non-teaching staff of KVS, as on 01.11.2024, are as under:-

Post	Sanctioned Posts	Vacant Posts
Teaching Staff	50456	7117
Non-Teaching Staff	6354	1492
TOTAL	56810	8609

(d) & (e) With the increase in discretionary quotas over the years, which were over and above the sanctioned class strength, the management of admission process in KVs had become complicated and was not achieving the aims and objectives on account of increase in Pupil-Teacher Ratio (PTR). Consequently, with a view to rationalizing this and to achieve desired learning outcomes, a number of discretionary quotas/special provisions have been done away with. Accordingly, the discretional quotas/special provisions viz. Hon'ble MP Quota, VMC Chairman's discretionary quota, sponsoring agency quota, children and dependent grandchildren of Hon'ble MPs, children of employees of Ministry of Education, Children of National Awardee Teachers, children and grandchildren of KVS retired employees, grand children of serving KVS employees, children of armed forces recommended through Directorate, Single Girl Child, children of employees of Ministry of External Affairs, Children of employees of Research and Analysis Wing (RAW,) Children of regular Delhi Development Authority (DDA) employees , Children of Group B & C Employee of Central Police Organisation, were done away with. In order to simplify the admission guidelines, the prioritization categories continue as before. Further, as most of the above mentioned quotas/special provisions were either already being covered under the existing category 1 or 2 or their admission was to be prioritized as per the categorization, these quotas/special provisions were subsumed within the existing priority categories, rather than to add them as additional/special categories.

(f) The following 10 special provisions are retained including new ones in KVS Admission Guidelines 2024-25:

- i. Children of serving employees of KVS;
- ii. Children of Central Government employees who die in harness;
- iii. Children of recipients of Param Vir Chakra and other medals;
- iv. Children of recipients of Hon'ble President's Police Medal and others;
- v. Meritorious Sports Children;
- vi. Recipients of Rashtrapati Puraskar in Scouts & Guides;
- vii. Recipients of Pradhan Mantri Rashtriya Bal Puraskar;
- viii. Children who have shown special talent in fine art including Kala Utsav Winners;
- ix. Children orphaned due to Covid-19 under PMCARES Scheme;
- x. Wards of Kashmir Migrants.

(g) Total 2577 children have been admitted under special provisions in KVs across the country in the current academic session 2024-25. Details are at Annexure -II.

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF THE RAJYA SABHA UNSTARRED QUESTION NO. 2603 RAISED BY DR. JOHN BRITTAS, HON'BLE MEMBER OF PARLIAMENT ANSWERED ON 18.12.2024 REGARDING "KENDRIYA VIDYALAYA".

**STATE/UT WISE DETAILS OF KENDRIYA VIDYALAYAS
OPENED DURING THE LAST FIVE YEARS AND CURRENT YEAR**

Year	State/UT	S. No.	Name of KV
KVs opened under the Civil/Defence Sector			
2019-20	Uttar Pradesh	1.	Bhadohi, Distt. Bhadohi
		2.	Mirzapur, Distt. Mirzapur
		3.	Kauhar Gauriganj, Distt. Amethi
		4.	Aayer, Distt. Varanasi
		5.	Railway Idgah, Distt. Agra
		6.	39 th Bn SSB Gadnia Palia Kalan, Distt. Lakhimpur Khiri
		7.	59 th Bn. SSB Nanpara, Distt. Behraich
	Uttarakhand	8.	Khatima, Distt. Udham Singh Nagar
	Chhattisgarh	9.	GC CRPF Bilaspur, Distt. Bilaspur
		10.	Kondagaon, Distt. Kondagaon
	Jammu & Kashmir	11.	Jodhpur, Distt. Doda
	Odisha	12.	Gunupur, Distt. Rayagada
		13.	Anandpur, Distt. Keonjhar
	Assam	14.	210 Cobra, CRPF BN Dalgaon
		15.	N.F. Railway Rangapara, Distt. Sonitpur
	Haryana	16.	GC CRPF, Sonapat
		17.	CRPF Kadarapur, Gurgaon
	Andhra Pradesh	18.	Kandukur Town, Distt. Prakasam
		19.	Irlapadu Village, Nadendla, Distt. Guntur
	Madhya Pradesh	20.	Anuppur, Distt. Anuppur
		21.	Shamgarh, Distt. Mandsaur
		22.	Agar-Malwa, Distt. Agar-Malwa
		23.	Alirajpur, Distt. Alirajpur
		24.	CRPF Group Centre AB Road, Nayagaon, Gwalior
	Arunachal Pradesh	25.	Daporijo, Distt. Upper Subansri
		26.	Namsai, Distt. Namsai
	Jharkhand	27.	Koderma, Distt. Koderma
		28.	Sarai Kelakharsawan, Distt. Saraikela
	Rajasthan	29.	Railway Colony Bandikui, Distt. Dausa
		30.	Pratapgarh, Distt. Pratapgarh
	Tamil Nadu	31.	Udumalpet, Distt. Tiruppur
	West Bengal	32.	N.F.R. New Jalpaiguri, Distt. Jalpaiguri
		33.	GC CRPF Siliguri, Distt. Darjeeling
	Karnataka	34.	Railway Yashwanthpur, Distt. Bengaluru

2020-21	Jharkhand	35.	SER Dangoaposi, Distt. West Singhbhum
		36.	Palamu, Distt. Palamu
	Uttarakhand	37.	5 th Bn. SSB Champawat, Distt. Champawat
	Uttar Pradesh	38.	Madhupuri, Distt. Fatehpur
		39.	Sumerpur, Distt. Hamirpur
	Tamilnadu	40.	ITBP, Idiyapatti, Distt. Madurai
		41.	ITBP Illuppaikudi Shivgangai, Distt. Shivgangai
	Arunachal Pradesh	42.	KV Hayuliang, Distt. Anjaw
Odisha	43.	Chhatarpur, Distt. Ganjam	
2021-22	Karnataka	44.	Sadalgah, Distt. Belagavi
	Haryana	45.	Bilaspur, District Yamuna Nagar
2022-23	Tripura	46.	BSF Gokulnagar, Distt. Sepahajala
	Himachal Pradesh	47.	Dharampur, Distt. Mandi
2024-25	Bihar	48.	205 Cobra BN CRPF Barachatti, Gaya
KVs opened under Project/Institute of Higher Learning			
2019-20	Delhi	49.	Dr. Rajendra Prasad Kendriya Vidyalaya, President Estate, New Delhi. (Special Mode)
	Bihar	50.	IIT Patna (Bihta), Distt. Patna
2020-21	Madhya Pradesh	51.	IIT Indore
2021-22	Punjab	52.	IIT Ropar, Distt. Roopnagar
2022-23	Odisha	53.	IIT Bhubaneswar, Distt. - Khordha
		54.	MCL Subhadra Area, Distt- Angul
		55.	MCL Jagannath Area, Distt- Angul
2023-24	Gujarat	56.	Deen Dayal Port Authority Gandhi Dham
	Arunachal Pradesh	57.	NIT Arunachal Pradesh, Jote Distt. Papum Pare
	Punjab	58.	Central University of Punjab, Ghudda, Distt Bhatinda
2024-25	Andhra Pradesh	59.	IIT Tirupati
	Odisha	60.	NIT Rourkela

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DETAILS OF CHILDREN ADMITTED UNDER SPECIAL PROVISIONS IN KVs ACROSS THE COUNTRY IN THE CURRENT ACADEMIC SESSION 2024-25

S. No.	Special Provisions	Number of children admitted in KVs across the country
1	Children of KVS Employees	2083
2	Children of Central Government employees who died in harness	204
3	Children of the Recipients of Param Vir Chakra and other Medals	10
4	Children of the Recipients of President Police Medal & Others	38
5	Meritorious Sports Children	55
6	Recipients of Rashtrapati Puraskar in Scouts & Guides	02
7	Recipients of Pradhan Mantri Rashtriya Bal Puraskar	02
8	Children of Special Talent	04
9	Children Orphaned due to COVID-19 under PM CARES Children Scheme	15
10	Wards of Kashmiri Migrants	164
	TOTAL	2577